

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 114**  
**43/241/PB/2020**

**IN THE MATTER OF:**

Rohit Khanna & Anr.  
v.  
Royce Developers Pvt. Ltd. & Ors.

.... Petitioner/Applicant

.... Respondents

**Order Under Section 241(1)**

**Order delivered on 15.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant:      Mr. Palash Singhai, Advocate  
   Mr. Arjun Sawhney, Advocate  
   Mr. Ravi Ranjan, Advocate

**ORDER**

List the matter on 13.05.2021.

— Sd —

**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**

15.04.2021  
Vineet